

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2728
ANSWERED ON:21.08.2006
TECHNOLOGY FOR INVESTIGATION
Mohite Shri Subodh

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has directed certain guidelines to protect individual privacy while using technology for investigative purpose;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a): No, Sir.

(b): Does not arise.

(c): As of now need has not been felt to amend the Programme Code to protect individual privacy as other laws relating to trespassing and defamation are sufficient to do so.